

Filing No. ABA/8688/2020

Akarsh Kumar Lohani Vs The State of Jharkhand

Advocate's Name- Mr. Vikas Pandey

Defects:-

9. (i) Content of page no. 15 may be verified from its respective original.
- (ii) Typed copy of page no. 15 & 20 has not been certified to be true.
- (iii) Nomenclature of the case of sub-para of para 6 & index may be verified from annex-2.
- (iv) Party name at index may properly be stated.